Government of India Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

Notification No.43/2015-20
Dated: 29th October, 2020

Subject: - Amendment in Export Policy of Onions Seeds.

S.O. (E) In exercise of powers conferred by Section 3 of the Foreign Trade (Development & Regulation) Act, 1992 (No. 22 of 1992), as amended, read with Para 1.02 and 2.01 of the Foreign Trade Policy, 2015-20, the Central Government hereby makes the following amendment in the Export Policy of Onion seeds for the item description at Serial Number 73 of Chapter 12 of Schedule 2 of ITC (HS) Classification of Export & Import Items, with immediate effect:

<table>
<thead>
<tr>
<th>S.No</th>
<th>ITC (HS) Code</th>
<th>Description</th>
<th>Present Policy</th>
<th>Revised Policy</th>
</tr>
</thead>
<tbody>
<tr>
<td>73</td>
<td>12099130</td>
<td>Onion seeds</td>
<td>Restricted</td>
<td>Prohibited</td>
</tr>
</tbody>
</table>

2. The provisions as under Para 1.05 of the Foreign Trade Policy 2015-20 regarding transitional arrangement shall not be applicable under this Notification.

3. Effect of this Notification:

The Export of Onion seeds is prohibited, with immediate effect. The provisions under Transitional Arrangement (Para 1.05 of the FTP 2015-20) shall not be applicable under this notification.

(Amit Yadav)
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